

Manipur and Tripura in the Second Plan period is 25,200 acres at a total cost of about Rs. 14 lakhs. In the States of Assam, Orissa, Andhra Pradesh and Madhya Pradesh, an area of about 88,000 acres including areas under shifting cultivation, was covered at a total cost of Rs. 110 lakhs.

Under the sector 'Welfare of Backward Classes' administered by the Ministry of Home Affairs, the following achievements are reported during the Second Plan period at a total cost of Rs. 231 lakhs:

Manipur :

Farms set up	4
Area terraced	2718 acres.
Minor irrigation channels	303 miles
Horticultural area developed	1700 acres..

Tripura :

Farms set up	7
Families rehabilitated	13229
Colonies organised	27

Assam :

Area treated under soil conservation	1020 acres..
Area maintained (—do—)	4758 acres
Villages benefited	10

Andhra Pradesh :

Area treated under soil conservation	Not available..
Colonies organised	6

Madhya Pradesh :

Families settled	270
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Orissa :

Colonies organised	62
Families settled	2580
Water-shed managements undertaken	7

Forest Cases in the Courts of Tripura

1708. **Shri Biren Dutta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of forest cases pending in different courts of Tripura;

(b) how many of the cases relate to eviction of persons;

(c) what is the number of tribal people involved in these cases; and

(d) the number of people among them who have no other means of livelihood except 'jhum cultivation'?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) 750 cases.

(b) 403 cases.

(c). 105 Nos.

(d). The information is not readily available.

Village Panchayats

1709. **Shri P. R. Chakraverti:** Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether the case study of Village Panchayat shows that the absence in a village of certain castes, with which most of the caste frictions are associated, has ensured the growth of healthy panchayat system;

(b) if so, the nature of recommendations that may have been made by the Government to obviate the clash of interests of these caste people; and

(c) the response so far received from State Governments to fall in line with such recommendations?

The Deputy Minister in the Ministry of Community Development, Pan-

chayati Raj and Co-operation (Shri B. S. Murthy): (a) No, Sir. I may add for information that the Programme Evaluation Organisation of the Planning Commission had selected nine Panchayats satisfying certain tests for case studies. Their observations with regard to the influence of castes in the structure and functioning of Panchayats are listed out in the attached statement laid on the Table. [See Appendix II, annexure No. 95]. It may be observed that the study has been more a factual one than an attempt to draw conclusions.

(b) and (c). Do not arise.

Tindivanana Railway Station

1710. Shri Reddiar: Will the Minister of Railways be pleased to state:

(a) whether the platform of Tindivanana railway station, Southern Railway meter-gauge is not long enough to berth the express and long distance trains and that 3 bogies stay outside the platform causing great inconvenience to passengers who desire to get in or get down;

(b) whether express trains arrive there during nights and halt for two minutes only;

(c) whether this fact was brought to the notice of the General Manager, Chief Engineer and other heads of departments during their inspection tour at the end of 1957 or beginning of 1958; and

(d) whether early steps would be taken to lengthen the platform?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). Yes, Sir.

(d) Yes. The proposal has since been finalised and the work will be taken up soon.

Tons Project in M.P.

1711. Shri Vidya Charan Shukla: Will the Minister of Irrigation and Power be pleased to state:

(a) whether detailed survey of Tons Project in Madhya Pradesh was ordered recently;

(b) if so, the progress of this survey; and

(c) if the reply to part (a) be in the negative the time by which a decision is likely to be taken in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The Survey is already in hand since October-November, 1960.

(b) The following survey works have been completed:

- (1) Reconnaissance investigations and detailed survey for the dam alignment;
- (2) Survey of reservoir area;
- (3) Contour survey of Naina Nala;
- (4) Contour survey of commanded area;
- (5) Survey of power channel;
- (6) Property surveys;
- (7) Site survey for power house.

Geological investigations, drilling, etc., and hydro-meteorological observations are in progress.

(c) Does not arise.

दिल्ली में परिचारिकायें (नर्स)

१७१२. श्री बाल्मीकी : क्या स्वास्थ्य मंत्री यह बताने को कृपा करेंगे कि :

(क) दिल्ली में पिछले ५ वर्ष में कितनी नर्सों के प्रशिक्षण के लिये उपयुक्त प्रबन्ध किया गया ;

(ख) उनके वेतन-क्रम को उपयुक्त रूप से निर्धारित करने के लिये क्या प्रयत्न किये गये ; और

(ग) उनके आवास की समस्या को हल करने के लिये क्या किया गया है ?

स्वास्थ्य मन्त्रालय में उप-स्वास्थ्य मन्त्री (डा० डी० एस० राजू) : (क) दिल्ली में